

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2022

**ORDER NO. 21 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **24.01.2022** to **28.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.01.2022 to 28.01.2022 (Forenoon)	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters.
From 24.01.2022 to 28.01.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Excise Division Bench matters.
From 24.01.2022 to 28.01.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT Delhi, Mumbai and Hyderabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



**Deputy Registrar**